

PARLIAMENTARY DEBATES

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Friday, 12th December, 1952

The House met at a Quarter to Eleven
of the Clock

[MR. DEPUTY-SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12-20 P.M.

APOLOGY BY THE DELHI EXPRESS

Mr. Deputy-Speaker: I have to inform the House that I have received a letter of apology from the Managing Editor of the *Delhi Express* which reads as follows:

"This is to express my regret at the publication in our columns this morning of a report of an intended adjournment motion.

This was done inadvertently, in ignorance of the conventions governing such matters.

In offering my apology for a breach of the conventions of the House, may I assure you, Sir, that every precaution will be taken to ensure that such mistakes do not recur."

In view of this apology, I propose to treat the matter as closed.

REPORTS OF COMMITTEE OF PRIVILEGES

The Minister of Home Affairs and States (Dr. Katju): I beg to present the Reports of the Committee of Privileges on the following two questions of privilege:

(i) Question of privilege regarding certain papers laid on the Table of the

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House by Dr. Satyanarain Sinha, M.P., which was referred to the Committee on the 23rd June, 1952.

(ii) Question of privilege regarding a statement alleged to have been made by Shri P. Sundarayya, Member, Council of States, which was referred to the Committee on the 12th July, 1952.

ELECTION TO COMMITTEES

I. CENTRAL SILK BOARD

II. CENTRAL COMMITTEE OF THE TUBERCULOSIS ASSOCIATION OF INDIA

Mr. Deputy-Speaker: I am to inform the House that upto the time fixed for receiving nominations for the Central Silk Board and the Central Committee of the Tuberculosis Association of India, 6 nominations in the case of the first and 2 nominations in the case of the second were received. Subsequently 3 members from the Central Silk Board withdrew their candidature. As the number of the remaining candidates was thus equal to the number of vacancies in each of these Committees, I declare the following Members to be duly elected:

I. Central Silk Board

1. Shri Rohini Kumar Chaudhury,
2. Shri M. K. Shivananjappa,
3. Shri S. K. Babie Kandasamy.

II. Central Committee of the Tuberculosis Association of India

1. Shrimati Renu Chakravarty,
2. Dr. Susilranjan Chatterjee.

PAPERS LAID ON THE TABLE

- (1) REPORT RE. KRISHNA AND GODAVARI WATERS,
- (2) COMMENTS ON THE RECOMMENDATIONS,
- (3) MINUTES OF THE CONFERENCE.

The Minister of Planning and Irrigation and Power (Shri Nanda): I beg